

ORDER SHEET

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL ALLAHABAD BENCH

Review/Resto/Misc/Appl. No.

Of 19

IN

T.A./L.A./No. 748/94.

Of 19

4

SI. No. Office Report

Hon'ble Court's Order

OR

As per general order of
 Member (5) H.O.D. dt 21.8.98
 the five die cases for the
 year upto 1995 has been
 allowed to be listed before
 Hon. Court for hearing. As such
 a date may kindly be fixed
 for listing it before
 Hon. Court.

Submitted.

7.9.98

80(5) Submitted for
 fixing a date as
 per order stated
 above please.

8/9/98

~~DR (5)~~

List on 29.10.98

9/9/98

ca filed. RA not filed

29.10.98.

from Mr. S.L. Jais, Esq.

None for the parties, Adjourned.

Mr

List this Case for final hearing
 on 2.2.99.

Jm.

02/2/99

Hon. Mr. S. L. Jain, J.M.

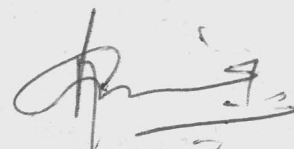
None present for the parties. Adjourned. List this case for final hearing on 06/4/99.


J.M.

06-4-99

Hon. Mr. G. Ramakrishnan, A.M.

None for the applicant Shri G. P. Agrawal counsel for the respondents. List this case for final hearing on 26-5-99.


A.M.



on
AD not filed.
submitted.



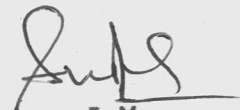
①

O.A. 748/99

26-5-99

Hon 'ble Mr. S.K. Agrawal, J.M.

None for the applicant, Sri G.P. Agrawal for respondents. On the perusal of order sheet it appears that none was present for the applicant on 2-2-99, 6-4-99 and today. It appears that applicant has lost interest in this case, therefore this O.A. is dismissed in default and for non-prosecution.


J.M.

satya/